

tising and Visual Publicity in connection with the last Railway Strike was approximately Rs 6,95,372.

(a) A list of newspaper is laid on the Table of the House. [Placed in Library. See No LT-8023/74].

(c) The copy sought to bring into high relief the great economic damage the Railway Strike could cause to the country in terms of disruption of essential supplies, hampering of production etc. and appealed to the strikers to desist from such a step

#### Special Area Projects in Development Blocks of Kerala

334. SHRIMATI BHARGAVI THAN-KAPPAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of the Development Blocks in Kerala where special area projects in the tribal areas are in progress, and

(b) the percentage of expenditure involved in maintaining the two Blocks which overlap each other?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F H MOHSIN): (a) There is only one Tribal Development Block in Kerala at Attappady There is no special area project In the Fifth Plan Integrated Area Development Project will be prepared so as to cover the entire area having more than 50 per cent Tribal population.

(b) Question does not arise

केन्द्रीय जांच ब्यूरो द्वारा केन्द्र तथा राज्यों में की गई जांच

335. श्री लालजी भाई : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) ऐसे व्यक्तियों की केन्द्र तथा राज्यवार संख्या कितनी है जिनके विरुद्ध

केन्द्रीय जांच ब्यूरो द्वारा वर्ष 1972-73 तथा 1973-74 में जांच की गई थी; और

(ख) कितने व्यक्ति दोषी पाये गये और उनके विरुद्ध क्या कार्यवाही की गई ?

गृह मंत्रालय तथा कामिक विभाग में राज्य मंत्री (श्री राम निवास मिश्रा) : (क) तथा (ख). सूचना एकत्रित की जा रही है और इसे सदन के पटल पर रख दिया जायेगा।

#### Home for Old and Ailing Freedom Fighters in South India

336 SHRI AMARSINH CHAUDHARI:

SHRI KRISHNA CHANDRA PANDEY:

SHRI SHANKAR DEV.

Will the Minister of HOME AFFAIRS

be pleased to state-

(a) whether in a communication to Karnataka Government on 2nd May, 1973, his Ministry suggested the setting up of a Home for the old and ailing Freedom Fighters of the South in that State,

(b) if so, whether the Health Minister, Karnataka Government, subsequently expressed his Government's readiness to start immediately that Home;

(c) if so, whether the Karnataka Government also secured for the purpose some suitable buildings near Bangalore and elsewhere in Karnataka; and

(d) the reasons why this proposal has not yet been implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (d). Union Ministry of Health and Family

Planning, who was first dealing with the scheme of setting up Homes for aged and infirm freedom fighters who have no one to look after, had consulted the Government of Karnataka. The State Government had intimated their efforts to locate a suitable place for a home. After careful consideration it has been decided that the Home in the South should be located in the Union Territory of Pondicherry.

**Home for Aged, Infirm and Ailing Freedom Fighters in Delhi**

337. SHRI AMARSINH CHAUDHARI:

SHRI T. BALAKRISHNIAH:

SHRI KRISHNA CHANDRA PANDEY:

SHRI VIDYA DHAR BAJPAI:

SHRI BABU NATH SINGH:

SWAMI BRAHMANAND:

SHRI NAGESHWAR DWIVEDI:

SHRI SHANKAR DEV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) when the first temporary Home for the aged, infirm, ailing and physically-handicapped Freedom Fighters, to be set up by the Central Government in the country since Independence, will start functioning in Delhi.

(b) when and where the buildings for the purpose have been secured by the Government and how many aged Freedom Fighters in all will be accommodated therein;

(c) whether the applications for admission in the Home will be invited publicly through newspapers as was done in the case of applications from Freedom Fighters in respect of pensions; and

(d) the other features of the scheme for the Home including expenditure to be incurred thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a). It has already been decided to set up a temporary Home in Delhi for about 25 aged and infirm freedom fighters who have no one to look after.

(b) to (d). The procedure for admission to the temporary Home will be finalised after suitable accommodation has been secured and other administrative arrangements have been completed.

सदर बाजार, दिल्ली में साम्प्रदायिक वर्गों के बारे में प्रतिवेदन

338. श्री हुकम चन्द कछुवाय :

श्री महेश्वर सिंह गिल :

डा० रानेन सेन :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली के सदर बाजार क्षेत्र में हुए साम्प्रदायिक वर्गों के कारणों का पता लगाने के लिये गठित की गई समिति ने अपना प्रतिवेदन पेश कर दिया है;

(ख) यदि हाँ, तो इस प्रतिवेदन के निष्कर्षों पर सरकार की क्या प्रतिक्रिया है;

(ग) क्या इसी क्षेत्र में एक वर्ष पूर्व हुए साम्प्रदायिक वर्गों के कारणों का पता लगाने के लिये गठित की गई समिति का प्रतिवेदन प्रकाशित नहीं किया गया था; और

(घ) यदि हाँ, तो इसके क्या कारण थे ?

गृह मंत्रालय तथा कानून विभाग में राज्य मंत्री (श्री राम निवास मिर्षा) :

(क) तथा (ख) : 5 सई, 1974 को थाता सदर बाजार दिल्ली के क्षेत्राधिकार में आने वाले क्षेत्र तथा इसके साथ लगे क्षेत्रों में हुए